

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 08.06.2020**

<b>MORNING SESSION</b>			
<b>CIVIL</b>			
<b>Sl.No.</b>	<b>Case Numnber</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
1	R.A. 15037/2015	V.R.	T.K.R.
2	R.A. 15018/2018	Hanumantharayappa	K. Narasimhamurthy
3	R.A.15048/2017	N. Srinivasmurthy	Gurumurthy N.
4	R.A. 15107/2019	Vinodh Kumar M.	D.N.N A.R.S.R.
5	M.A.15005/2018	S. Vasanthkumar	Y.N.S.R.
6	R.A. 15043/2018	T.N. Shivareddy	S.V.R.
7	R.A. 15059/2019	Vijay Narayan	D.K.R.
8	M.A. 15074/2019	R.T. Nanjegowda	M.G.P.
<b>CRIMINAL</b>			
<b>ARGUMENTS</b>			
9	CrI.R.P. 15016/2019	Mohan Gowda	
<b>OBJECTION</b>			
10	CrI.Misc.15065/2020	A. Nandisha	P.P.
<b>AFTERNOON SESSION</b>			
<b>CIVIL</b>			
<b>Sl.No.</b>	<b>Case Numnber</b>	<b>Petitioner's Advocate</b>	<b>Respondent's Advocate</b>
11	R.A. 15108/2019	B.M. Byregowda	T.K.R.
12	R.A. 15075/2019	T.R. Ramesh	C. Venkatesh
13	R.A. 15041/2016	Parameshwarappa	
<b>ORDERS</b>			
14	CrI.Misc.15063/2020	A.R.S.R.	P.P.
<b>JUDGEMENT</b>			
15	R.A.15011/2018	K. Shivashankar	
16	M.C. 15101/2020	G. Chandrashekaraiiah	
17	Misc. 15007/2017	Sunil K.	
18	M.A.15095/2019	A.R.S.R.	
19	P & SC 15014/2019	L. Krishnoji Rao	

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, Cause List, Dated 08-06-2020.

MORNING SESSION	
HEARING	
Case No.	Plaintiff/Defendants Name
1. O.S. 73/19	Susheelamma V/s Krishnappa
2. O.S. 1754/06	Rangamma V/s Kare Muninanjappa
3. O.S. 615/08	Appannappa V/s Muniya
4. O.S. 2222/06	Kiran Kumar V/s Nishakanth Shetty
5. O.S. 254/20	Mamatha V/s Lakshamma
6. O.S. 334/20	Narayanappa V/s Venkatamma
7. O.S. 337/20	Chowdappa V/s Indrani
8. O.S. 340/20	Narayanaswamy V/s Venkatesh
9. O.S. 349/20	Papamma V/s Munigiriyamma
10. O.S.43/12	Krishnappa V/s Chikka Anjinappa
AFTERNOON SESSION	
Hearing	
11. O.S. 135/08	Nagarathnamma V/s Patalamma
12. O.S. 137/19	Sudha V/s Narayanaswamy
New Suits	
13. O.S. 355/20	Lakshmaiah V/s Muniraju
14. O.S. 356/20	Susheelamma V/s C.Narayanaswamy
15. O.S. 357/20	H.S. Harisha V/s H.S.Suresha
16. O.S. 358/20	Rukmani V/s Pillappa
17. O.S. 359/20	Radhamma V/s Yashodamma
18. O.S. 360/20	Thirmalappa V/s Munirajappa
19. O.S. 361/20	M.Dinesh V/s A. Jabbar
20. O.S. 362/20	Yashodamma V/s Radhamma

(B.DILEEP KUMAR)  
Prl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated  
28-05-2020 issued by Hon'ble High Court of Karnataka.